

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2199 of 2019 & IA No. 1295 OF 2019**

**Dated: 3rd October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Adani Power (Mundra) Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh  
Lakshyajit S. Bagdwal

Counsel for the Respondent(s) : Ranjitha Ramachandran  
Anushree Bardhan  
Poorva Saigal  
Shubham Arya for R2, R3

**ORDER**

Objections to IA shall be filed by next date of the hearing.

List the matter on **14.11.2019**.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK